

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.441
Appeal No. 272/252/ND/2023

IN THE MATTER OF:

Income Tax Officer	...	Appellant
Versus		
Registrar of Companies (Triksa Apparels Pvt. Ltd.)	...	Respondent

Under Section 252(1)

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	Adv. Puneet Rai,SSC, Adv. A Shvini Kr, Adv. Rishabh Nangia, Adv. Nikhil Jain
For the Respondent	:	
For the RoC	:	Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Appellant. List the matter on **13.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)